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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3253/2023 & CM APPL. 57484/2023

KHUMUJAM TOMBI DEVI

.....Petitioner

Through: Mr. Anshuman Mehrotra, Advocate.

versus

UNION OF INDIA AND ORS

....Respondents

Through: Mr. P S Singh, CGSC with Mr. Rishi Kumar Chaudhary CRPF, Ms. Minakshi Singh and Mr. Ashutosh Bharti, Advocates.

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 02.12.2025

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## C.HARI SHANKAR, J.

- 1. Mr. Anshuman Mehrotra, who appears for the petitioner submits that the grievance of the petitioner in this writ petition stands assuaged as he has been granted requisite benefits from the respondents.
- **2.** He, on instructions, seeks leave to withdraw the present writ petition.
- **3.** Accordingly, the petition is dismissed as withdrawn.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 2, 2025/pa